

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIALBENCH (COURT-I), CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/85(CHE)2024  
**NAME OF THE PETITIONER(S)** : Pegasus Assets Reconstruction Pvt. Ltd.  
**NAME OF THE RESPONDENT(S)** : G R K Reddy  
**UNDER SECTION** : Sec 95 of IBC, 2016

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**ORDER**

Present: Shri. P. Elayarjakumar, Ld. Counsel for the Petitioner.

Shri. Gajendran Ravi, Ld. Counsel for the Respondent.

This petition has been filed under Section 95 of IBC for initiation of insolvency proceedings against the Personal Guarantor.

Debt Recovery Certificate has been issued by DRT on 23.02.2021 and Form-B issued on 14.08.2023.

**Order Reserved.**

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**

vs